

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 29139/2018
THE STATE OF UTTAR PRADESH & ORS. Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR Respondent(s)

(ONLY SLP (C) NOS. 5697, 12646 AND 12718 OF 2019 TO BE LISTED
BEFORE LD. REGISTRAR COURT.

IA No. 137626/2018 - CONDONATION OF DELAY IN FILING

IA No. 137627/2018 - CONDONATION OF DELAY IN REFILING

IA No. 137628/2018 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 5697/2019 (XI)

(I.R. IA No.26004/2019-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12646/2019 (XI)

(FOR ADMISSION and I.R. and IA No.74174/2019-CONDONATION OF DELAY
IN FILING and IA No.74177/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.74179/2019-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12718/2019 (XI)

(FOR ADMISSION and I.R. and IA No.76362/2019-CONDONATION OF DELAY
IN FILING and IA No.76370/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.76366/2019-EXEMPTION FROM FILING O.T.)

Date : 19-08-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner in all matters is absent
when called.

SLP(C) No. 5697/2019

Ld. Counsel for the petitioner to take fresh steps
alongwith complete address to effect service on the sole
respondent within two weeks time.

Item no.22

SLP(C) No. 12646/2019

Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent within two weeks time.

SLP(C) No. 12718/2019

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent nos. 1 and 2 within two weeks time.

Original record has been received from the High Court.

As ld. Counsel for the petitioner is absent in all matters, if fresh steps/complete address in respective matters are not taken/furnished, registry to process the matters for listing before the Hon'ble Judge in Chamber for orders. If fresh steps/complete address are taken/furnished in respective matters, process as per rules and list again on 12.12.2019.

ANIL LAXMAN PANSARE
Registrar